### GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

## LOK SABHA UNSTARRED QUESTION † 2354

ANSWERED ON 04.08.2025

#### **ESTABLISHMENT OF ITIS UNDER SDP**

#### †2354. SHRI AJAY BHATT:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the number of Industrial Training Institutes (ITIs) established under Skill Development Programme (SDP) in various States including Uttarakhand;
- (b) whether all the said centres have started their training programmes;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the details of the number of youth included in the said training programme?

#### **ANSWER**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

### (SHRI JAYANT CHAUDHARY)

(a) to (c) The Directorate General of Training (DGT), under the Ministry of Skill Development and Entrepreneurship (MSDE) implements the Craftsmen Training Scheme (CTS) through a country wide network of Industrial Training Institutes (ITIs) for skilling the youth of the country.

The Establishment and day to day administration of ITIs comes under the jurisdiction of the respective State Government and UT Administration, while the policies such as setting the criterion for affiliation, conducting the examination along with certification and designing curriculum are the responsibilities of Central Government. Whenever a proposal is received from the States/UTs for the setting up of new ITIs, it is examined and decided as per the affiliation standards and norms.

At present, there are 14,615 ITIs established across the country, out of which, 3,316 are Government ITIs and 11,299 are Private ITIs. In the State of Uttarakhand, there are a total of 174 ITIs established, out of which 103 are Government ITIs and 71 are Private ITIs. State-wise number of ITIs is available at *Annexure-1*.

These ITIs conduct training in the courses for which they have been granted affiliation. If an ITI does not admit trainees for a significant duration, provisions exist in the DGT guidelines for initiating de-affiliation proceedings against the ITI. Accordingly, in January 2025, around 400 ITIs were de-affiliated, as they had not admitted any trainees during the last few academic sessions.

(d) Under the Craftsmen Training Scheme, in all the ITIs, around 1.37 crore candidates have been trained since 2014 session and till date. State-wise number of candidates trained since 2014 session till date is attached at *Annexure-2*.

# ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 2354 ANSWERED ON 04.08.2025

State-wise number of Government and Private ITIs

Sr. No.	State/UTs	No. of Govt. ITIs	No. of Private ITIs	Total ITIs
1.	Andaman and Nicobar	3	1	4
١.	Islands		'	7
2.	Andhra Pradesh	85	434	519
3.	Arunachal Pradesh	7	0	7
4.	Assam	31	16	47
5.	Bihar	150	1,219	1,369
6.	Chandigarh	2	0	2
7.	Chhattisgarh	120	106	226
8.	Delhi	18	28	46
9.	Goa	11	2	13
10.	Gujarat	273	215	488
11.	Haryana	159	222	381
12.	Himachal Pradesh	128	139	267
13.	Jammu and Kashmir	49	0	49
14.	Jharkhand	77	269	346
15.	Karnataka	274	1,192	1,466
16.	Kerala	149	297	446
17.	Ladakh	3	0	3
18.	Lakshadweep	1	0	1
19.	Madhya Pradesh	195	768	963
20.	Maharashtra	422	616	1,038
21.	Manipur	10	0	10
22.	Meghalaya	7	1	8
23.	Mizoram	3	0	3
24.	Nagaland	9	0	9
25.	Odisha	73	427	500
26.	Puducherry	8	7	15
27.	Punjab	115	205	320
28.	Rajasthan	182	1,364	1,546
29.	Sikkim	4	0	4
30.	Tamil Nadu	93	363	456
31.	Telangana	66	232	298
32.	The Dadra and Nagar Haveli and Daman and Diu	4	0	4
33.	Tripura	20	2	22
34.	Uttar Pradesh	294	2,964	3,258
35.	Uttarakhand	103	71	174
36.	West Bengal	168	139	307
	Grand Total	3,316	11,299	14,615

## ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 2354 ANSWERED ON 04.08.2025

State-wise number of candidates trained in ITIs under CTS from academic sessions 2014-15 to 2024-25

Sr. No	State/UTs	Number of candidates trained
1.	Andaman and Nicobar Islands	4,949
2.	Andhra Pradesh	5,81,584
3.	Arunachal Pradesh	6,332
4.	Assam	36,819
5.	Bihar	11,11,169
6.	Chandigarh	10,218
7.	Chhattisgarh	2,13,968
8.	Delhi	1,01,561
9.	Goa	21,236
10.	Gujarat	8,37,301
11.	Haryana	5,38,038
12.	Himachal Pradesh	2,23,310
13.	Jammu and Kashmir	57,627
14.	Jharkhand	3,51,673
15.	Karnataka	7,76,609
16.	Kerala	3,57,298
17.	Ladakh	1,851
18.	Lakshadweep	2,508
19.	Madhya Pradesh	7,23,569
20.	Maharashtra	12,62,781
21.	Manipur	2,930
22.	Meghalaya	6,896
23.	Mizoram	4,073
24.	Nagaland	2,218
25.	Odisha	5,75,420
26.	Puducherry	9,160
27.	Punjab	44,6,120
28.	Rajasthan	12,69,365
29.	Sikkim	3,245
30.	Tamil Nadu	4,04,462
31.	Telangana	3,53,345
32.	The Dadra and Nagar Haveli and Daman and Diu	5,053
33.	Tripura	20,826
34.	Uttar Pradesh	29,71,004
35.	Uttarakhand	1,11,186
36.	West Bengal	3,32,988
	Total	1,37,38,692

\*\*\*\*